

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.4 - IA(Dis)/13(AHM)2024
in
CP(IB) 78 of 2018

Proceedings under Section 10 IBC

IN THE MATTER OF:

Hardik Industrial Corporation Pvt Ltd
V/s
State Bank of India

.....Applicant

.....Respondent

Order delivered on: 14/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Monaal Davawala, Adv.
For the Respondent :

ORDER

IA(Dis)/13(AHM)2024

Ld. Counsel for the applicant is directed to issue notice upon all respondents as per requirements.

List for further consideration on 10.07.2024

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)